FORM NO. INC-7

[Pursuant to Section 7(1) of the Companies Act, 2013 and pursuant to Rule 10, 12, 14, and 15 of the Companies (Incorporation) Rules, 2014]



Application for Incorporation of Company (Part I company and company with more than seven subscribers)

Form language o English o Hindi

*Service Request Number (SRN)	of Form INC-1		Dra_Fill
(a) Name of the company			
b) Type of Company is	(c) Class of	Company [
(d) Category	(e) Sub category	Company	
(f) Section 8 license number	(e) and category		
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(g) Company is O Having share of			
(a) Name of the state/Union ten	ritory in which the company is	to be registered	
(b) Name of the office of the Regi	stran of Companies in which the	e company is to	be registered
	strai or companies in which the	c company is to	De registeres
c) *Whether the address for con o Yes o No			
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Number of equity shares	Nominal amount per equity share	Total amount of equity shares
(ii) No. of classes of preference		reference shares
Number of preference shares	Nominal amount per preference share	Total amount of preference shares
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Number of equity shares	Nominal amount per equity share	Total amount of equity shares
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*Details of number of members (a) Enter the maximum number of the num	Shares (in Rs.) Nominal amount per preference share of members s excluding proposed employees g proposed employee(s)	

	regulator (Like RBI in case of NBFI and Banking activities) to commence such activities o Yes o No (b) If yes, please enter the name of such Regulatory authority and proposed activity
	*Enter the number of promoters (first subscribers to the Memorandum of Association (MOA))
	Particulars of Promoters (first subscribers to the MOA)
Ê	-Category
L	- Director Identification number(DIN) or Income –tax permanent account
	number (Income- tax PAN) or passport number or corporate identity
4.5	number(CIN) Or foreign company registration number(FCRN) Pro_Fill Verify Detail
	or any other registration number
	*First Name
	Middle Name
	*Surname
	Family Name
	o Father's Name o Mother's Name o Spouse's name
	*Nationality *Date of Birth
	*Gender 🗈 Male 🗈 Female 🗆 Transgender
1	*Place of Birth (District & State)
1	*Occupation type
	*Area of Occupation
	*Educational qualification
	*Name of the entity
	Income tax permanent Account Number (PAN)
	Permanent Address/Registered address/Principal place of business
l	*Line I
	Line II
	*City
1	*State /Union Territory
3	*ISO Country code
ŀ	Country
1	*Phone (With STD/ISD code) -
	Mobile Fax
	*email id
1	*Whether present address is same as the permanent address o Yes o No
1	internet present actives is some as the permanent actives 0 fes 0 no

_	y L			Pin code	
*ISO Country code L					
Country					
*Phone(With STD/ISD	code)				
Mobile	2-100.All 10.50 3				
Fax					
*Duration of stay at p	resent addres	5	Years		Months
If Duration of stay at			vear then add	ress of previou	us residence
			•		
*Proof of identity					
T.			_		
*Residential Proof _					
If already a director or p three companies, attack				y(s) (In case dire	ctor or promoter in more
Director	Promoter	CIN	92.		
Name of the company					
Director	Promoter	CIN			
Name of the company					
	Promoter	CIN			
Director				P	re-fill all
Name of the company					
Name of the company					
	bscribed	· Tot	al amount of si	ares subscrib	ed (in Rs.)
Name of the company		* Tot	al amount of si	ares subscrib	ed (in Rs.)
Name of the company * Number of shares su	rised person		al amount of sl	ares subscrib	ed (in Rs.)
Name of the company * Number of shares su * Particulars of autho	rised person uthorised pers	son	al amount of si	ares subscrib	ed (in Rs.)
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c.	Article	Conten	+						
Sr. No.	Number	Conten	S						
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	int of stamp duty to I	oe paid (in Rs.) tamp duly already pai	4						
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Par	document/ ticulars	Form INC-7		association		association			
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resolution authorizing to subsci Optional attachment, if any			
	Decla	ration	
person named in the articles as a les made thereunder in respect t ave been complied with. I am aut ticles of Association and the first eclared and verified that:	o the registration of the horized by other promot	company and matters propers subscribing to the Me	ecedent or incidental thereto emorandum of Association an
Whatever is stated in this form information material to the sul original records maintained by Association. All the required attachments here.	bject matter of this form the promoters subscribi	has been suppressed or ing to the Memorandum (concealed and is as per the of Association and Articles of
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